

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/2895/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ratnadip Bhattacharjee,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the 28th April, 2025.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(D) 2468 dtd. 24.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 25.04.2025 till the morning of 29.04.2025.** The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the i/c CJM, Mangaldai will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/2896/A, dated , 28-04-2025

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

28.04.25

JT. REGISTRAR (VIGILANCE)

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